

**DIVISION BENCH**

**ITEM NO. 107**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 37/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing**

<b>NAME OF THE COMPANY</b>	<b>SEVEN STAR STEEL LTD V/S BRIJBIHARI METALLICS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:**

Ms. Debabrata Ganguly, Adv.

*: For the Operational Creditor*

Sh. Nagendra Kumar Srivastava, Adv.

*: Ex-parte v.o.d. 23.03.2023*

**ORDER**

- 1. Ld. Counsel for the Petitioner/Operational Creditor present. The Respondent/Corporate Debtor already set ex-parte.**
- 2. Let the matter be adjourned to 13<sup>th</sup> July, 2023.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**19<sup>th</sup> May, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*